

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 799/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2018.**

NAME OF THE COMPANY: M/s Six Senses Realtors Pvt. Ltd. V/s. ROC

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. Sumit Kalra, Advocate for the Petitioner.

Mr. Puneet Rai, St. Counsel, I.T. Department, Mr.
Manas Tripathi, Advocate, Ms. Kusum Yadav, Company
Prosecutor, for the Respondent.

ORDER

Reserved for orders.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Dilshad Ali)